

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

101. IA/1971/2024 IN C.P. (IB)/2729(MB)2019

IN THE MATTER OF

Punjab National Bank

Vs

Dream Merchant Content Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 29.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: None

For the Respondent:

ORDER

I.A. 1971/2024

The 1st Progress Report is taken on record. I.A. is disposed of.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)